## GOVERNMENT OF NCT OF DELHI DEPARTMENT OF TRADE & TAXES VYAPAR BHAWAN, NEW DELHI (ADMINISTRATION BRANCH)

No.F.III/7/CST/Misc/2000/Estt./Pt./5705-09

## **ORDER**

To dispose of the pending Appeals under the DST & CST Act and Objections under DVAT Act, 2004 in a time bound manner and to further streamline the work, following redistribution of work is ordered with immediate effect:

S. No.	Name & Designation	Work Allocation	Ward	No. of Appeals
1	Sh. Rakesh Bhatnagar, Addl. Commr.	Appeals up to Rs. 50,000/-	100	337
2	Sh. S.S. Gill, Addl. Commr.	do	104	96
3	Sh. S. R. Kataria, Addl. Commr.	do	44	435
4	Sh. Indu Shekhar Mishra, Addl. Commr.	do	42, 43	220
5	Sh. K.K. Dahiya, Addl. Commr.	do	105	345
6	Sh. S.K. Singh, Addl. Commr.	do	48, 49, 50, 51	392
7	Smt. Ranjana Deswal, Jt. Commr.	do	41, 45, 46, 47	398
8	Sh. H.K. Meena, Jt. Commr.	do	96, 103, 106	409

S. N.	Name & Designation	Work Allocation
1	Sh. U.K. Tyagi, Addl. Commr.	Objections from Rs. 50,000/- to Rs. 15 Lac pertaining to KCS (Group V & VI)
2	Sh. K.K. Dahiya, Addl. Commr.	Objections from Rs. 50,000/- to Rs. 15 Lac pertaining to KCS (Group III)
3	Sh. Ajay Kumar Gupta, Addl. Commr.	Objections from Rs. 50,000/- to Rs. 15 Lac pertaining to Zone-V
4	Sh. S.S. Gill, Addl. Commr.	Objections from Rs. 50,000/- to Rs. 15 Lac pertaining to Spl. Zone
5	Sh. Rajesh Kumar, Jt. Commr.	Objections up to Rs. 50,000/- to Zone-X
6	Sh. H.K. Meena, Jt. Commr.	Objections up to Rs. 50,000/- pertaining to Zone-VII, VIII

The above work allocation shall be in addition to the duties already assigned to the aforesaid officers.

This issues with the approval of the Commissioner, Value Added Tax.

(**J.P. Agrawal**) Addl. Commr. (HR)

Dated: 31.05.2011

## No.F.III/7/CST/Misc/2000/Estt./Pt./5705-09

Copy for information to the :-

- 1. PS to Commissioner, Trade & Taxes.
- 2. All Spl./Addl./Jt. Commissioners, Trade & Taxes.
- 3. DCA/Sr. Accounts Officer/All Branch Incharges/VATOs/AVATOs/EDP Manager/Asstt. Director (R&S)
- 4. Guard file.
- 5. President, Delhi Sales Tax Bar Association, 2<sup>nd</sup> Flr. Trade & Taxes Deptt.

(**J.P. Agrawal**) Addl. Commr. (HR)

Dated: 31.05.2011